

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 07.11.2024

COURT OF REGISTRAR

(HYBRID MODE)

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 7255 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	LBG Publications Pvt. Ltd. Vs. A&A Business Consulting Pvt. Ltd.	Vinay Kumar Jain
2.	I.A. No. 7256 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Ashutosh Agarwala Vs. Vertiv Energy Pvt. Ltd.	Akash G. Menon
3.	I.A. No. 7258 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Bhushan Power & Steel Ltd. Vs. A.G.Pipes Pvt. Ltd.	Chandra Shekhar Yadav
4.	I.A. No. 7263 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Alliance Bio Medica Pvt. Ltd. Vs. Bio Medicon Services (India) Pvt. Ltd.	P.S. Suman
5.	I.A. No. 7590 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Assistant Commissioner, CGST, Division-Badli, Delhi North Commissionerate Vs. Pratim Bayal, Resolution Professional of Birla Tyres Ltd.	Atul Tripathi

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Assistant Registrar